

ITEM NO.301

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition (Criminal) No. 120/2012

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

THE PRINCIPAL SECRETARY & ORS.

Respondent(s)

IA No. 260784/2024 - APPLICATION FOR PERMISSION

IA No. 260787/2024 - CLARIFICATION/DIRECTION

IA No. 248182/2024 - CORRECTION OF MISTAKES IN THE JUDGMENT

WITH

W.P.(C) No. 463/2012 (PIL-W)

IA No. 42477/2024 - CLARIFICATION/DIRECTION

Diary No(s). 25577/2024 (II-C)

IA No. 158654/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS AND IA No. 158652/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(Crl) No. 9872/2024 (II-C)

FOR ADMISSION AND IA No. 166464/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(Crl) No. 9679/2024 (II-C)

IA No. 156574/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 182457/2024 - MODIFICATION

SLP(Crl) No. 11181/2024 (II-C)

IA No. 183740/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(Crl) No. 10860/2024 (II-C)

IA No. 177620/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 31083/2024 (II-C)

IA No. 164247/2024 - CONDONATION OF DELAY IN FILING AND IA No. 164245/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 32676/2024 (II-C)

[IA No. 162628/2024 - CONDONATION OF DELAY IN FILING AND IA No. 162626/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

SLP(Crl) No. 16075-16076/2024 (II-C)

Diary No(s). 48621/2024 (II-C)  
FOR ADMISSION and I.R.

SLP(Crl) No. 16433/2024 (II-C)  
FOR ADMISSION and I.R.

Date : 08-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Navin Pahwa, Sr. Adv.  
Mr. Rishi Agrawala, Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Ms. S. Lakshmi Iyer, Adv.  
Mr. Vipul Singh, Adv.  
Mrs. Kajal Dalal, Adv.  
Ms. Deepsikha Mishra, Adv.  
Mr. Rahul Pandey, Adv.  
Mr. Faraz Maqbool, Adv.  
Ms. Vismita Diwan, Adv.  
Ms. Sana Juneja, Adv.  
Mr. Ishaan Phukan, Adv.  
Mr. E. C. Agrawala, AOR

Petitioner-in-person

Mr. Atul Shanker Mathur, Adv.  
Mr. Prabal Mehrotra, Adv.  
Mr. Sarvapriya Makkar, Adv.  
Mr. Umang Katariya, Adv.  
M/s. Khaitan & Co., AOR

Mr. Md. Shahid Anwar, Adv.  
Mr. Aashul Aggarwal, Adv.  
Mr. Arshdeep Singh Khurana, Adv.  
Mr. Khayrul Bashar, Adv.  
M/s. S & S Legal, AOR

Mr. Tushar Mehta, Solicitor General  
Mr. Suryaprakash V. Raju, A.S.G.

Mr. Annam Venkatesh, Adv.  
Mr. Zoheb Hossain, Adv.  
Mr. Arkaj Kumar, Adv.  
Mr. Chitransh Sharma, Adv.  
Mr. Arvind Kumar Sharma, AOR  
Mr. Prakhar Bharadwaj, Adv.  
Ms. Aastha Singh, Adv.

Mr. Jayant Bhushan, Sr. Adv.  
Mr. Anupam Lal Das, Sr. Adv.  
Ms. Sonam Gupta, AOR  
Mr. Kaushik Moitra, Adv.  
Mr. Divyam Sharma, Adv.  
Ms. Shambhavi Kashyap, Adv.  
Mr. Yojit Mehra, Adv.  
Mr. Amartya Bhushan, Adv.  
Mr. Ambar Bhushan, Adv.  
Mr. Anirudh Singh, Adv.

Mr. Prashant Bhushan, AOR  
Mr. Pranav Sachdeva, Adv.

For Respondent(s)

Ms. Aishwarya Bhati, A.S.G.  
Mr. R Balasubramanian, Sr. Adv.  
Mr. Rajat Nair, Adv.  
Mr. Arkaj Kumar, Adv.  
Mr. Gautam Bharadwaj, Adv.  
Mr. Gaurang Bhushan, Adv.  
Mr. Arvind Kumar Sharma, AOR  
Ms. Bhawna Gandhi, Adv.  
Ms. Aditi Singh, Adv.  
Ms. Akshita Choubey, Adv.  
Ms. Yashvi Sharma, Adv.  
Ms. Aakriti Mishra, Adv.  
Mr. Prakhar Bharadwaj, Adv.

Ms. Hemantika Wahi, AOR

Ms. Aishwarya Bhati, A.S.G.  
Mr. Gurmeet Singh Makker, AOR  
Mr. Rajat Nair, Adv.  
Mr. Kanu Agrawal, Adv.  
Mr. Madhav Singhal, Adv.  
Mr. Pratyush Shrivastav, Adv.

Ms. Aishwarya Bhati, A.S.G.  
Mr. Shreekant Neelappa Terdal, AOR  
Mr. Vimla Sinha, Adv.  
Mr. Rajat Nair, Adv.  
Mr. Madhav Singhal, Adv.

Mr. Pratyush Shrivastav, Adv.

Mr. R.S. Cheema (SPP), Sr. Adv.  
Ms. Tarannum Cheema, Adv.  
Mr. A. Karthik, AOR  
Ms. Smrithi Suresh, Adv.  
Mr. Akshay N., Adv.  
Mr. Akash Singh, Adv.  
Mr. Ujjwal Sharma, Adv.

Ms. Bharti Tyagi, AOR  
Mr. Vijay Kinger, Adv.  
Ms. Roopa Nagpal, Adv.  
Mr. Ashwani Gehlot, Adv.  
Mr. D. K. Singh, Adv.

Mr. Nikhil Jain, AOR  
M/s. Khaitan & Co., AOR

Mr. Kaustubh Shukla, AOR  
Mr. Praveen Kumar Singh, Adv.  
Ms. Pushpanjali Singh, Adv.

Ms. Aparna Jha, AOR  
Mr. G. N. Reddy, AOR  
Mrs. Shally Bhasin, AOR  
Mrs. Pragya Baghel, AOR

Mr. Navin Pahwa, Sr. Adv.  
Mr. Mahesh Agarwal, Adv.  
Mr. Ankur Saigal, Adv.  
Ms. S. Lakshmi Iyer, Adv.  
Mr. Vipul Singh, Adv.  
Ms. Kajal Dalal, Adv.  
Mr. Rahul Pandey, Adv.  
Mr. Faraz Maqbool, Adv.  
Ms. Vismita Diwan, Adv.  
Ms. Sana Juneja, Adv.  
Mr. Ishaan Phukan, Adv.  
Mr. E. C. Agrawala, AOR

Mr. Prem Prakash, AOR

Mr. Rajiv Shanker Dvivedi, Adv.  
Ms. Tulika Mukherjee, AOR  
Mr. Beenu Sharma, Adv.  
Mr. Venkat Narayan, Adv.

Mr. Chandra Prakash, AOR  
Mr. Zoheb Hossain, AOR

Ms. Swati Ghildiyal, AOR

Ms. Neha Sharma, AOR

Mr. Kartik Seth, Adv.

Mr. Raghav Sharma, Adv.

M/s. Chambers Of Kartik Seth, AOR

Mr. V. Shyamohan, AOR

Mr. Tushar Bakshi, AOR

Mr. Jayant Mohan, AOR

Ms. Adya Shree Dutta, Adv.

Ms. Pallavi Langar, AOR

Mr. Pranav Sachdeva, AOR

M/S. Dua Associates, AOR

Ms. Sujata Kurdukar, AOR

Mr. Parijat Sinha, AOR

Mr. Kunal Verma, AOR

M/s. Karanjawala & Co., AOR

Mr. Siddhartha Iyer, AOR

Mr. Tejaswi Kumar Pradhan, AOR

Mr. Manoranjan Paikaray, Adv.

Mr. Pradeep Patra, Adv.

Mr. Pranab Kumar Samantray, Adv.

Mr. Ashwarya Sinha, AOR

Mr. Aditya Malhotra, Adv.

Ms. Surbhi Kumari, Adv.

Mr. Gopal Jha, AOR

Ms. Sharmila Upadhyay, AOR

Mr. J. Sai Deepak, Sr. Adv.

Ms. Anuradha Dutt, Adv.

Mr. Anish Kapur, Adv.

Ms. Nikhita Suri, Adv.

Mr. Saurabh Singh, Adv.

Mr. Raghav Dutt, Adv.

Ms. B. Vijayalakshmi Menon, AOR

Mr. Ramendra Mohan Patnaik, AOR  
M/S. Parekh & Co., AOR

Mr. Saket Sikri, Adv.  
Mr. Naman Joshi, Adv.  
Mr. Guneet Sidhu, Adv.  
Ms. Ritika Vohra, Adv.  
Ms. Rusheet Saluja, AOR

Mr. Braj Kishore Mishra, AOR  
Mr. Abhishek Yadav, Adv.  
Mr. Ajay Kumar Srivastava, Adv.  
Ms. Mini Kishore, Adv.  
Mr. Shantanu M. Adkar, Adv.  
Mr. Vikram Patralekh, Adv.  
Mr. Paran Kumar, Adv.  
Mr. Zain Maqbool, Adv.

Mr. Amit Sharma, AOR

Mr. Guntur Pramod Kumar, AOR  
Ms. Prerna Singh, Adv.  
Mr. Dhruv Yadav, Adv.

Ms. Kamini Jaiswal, AOR  
Mrs. Kirti Renu Mishra, AOR

Mr. Shantanu Sagar, AOR  
Mr. Anil Kumar, Adv.  
Mr. Gunjesh Ranjan, Adv.  
Mr. Manoneet Dwivedi, Adv.  
Mr. Prakash Kumarmangalam, Adv.  
Mr. Abhishek Kumar Gupta, Adv.

Mr. Amarjit Singh Bedi, AOR  
Ms. Asha Gopalan Nair, AOR

Mr. Madhav Khurana, Sr. Adv.  
Mr. Vignaraj, Adv.  
Ms. Anindita Mitra, AOR

Mr. Dinesh Kumar Garg, AOR  
Mr. Abhishek Garg, Adv.  
Mr. Dhananjay Garg, Adv.  
Mr. Manzoor Ali Khan Kacho, Adv.

Mr. Maninder Singh (SPP), Sr. Adv.  
Mr. Rajesh Batra, (SPP), Adv.  
Ms. Sonia Kukreja, Adv.  
Mr. Ansh Singh Luthra, Adv.  
Mr. Prabhav Bajaj, Adv.

UPON hearing the counsel, the Court made the following  
O R D E R

Mr. Arun Bhardwaj presently acting as the Special Judge (PC Act) (CBI) (Coal Block Cases) -01, on the request made by the High Court of Delhi, is relieved of the present posting. In his place, Mr. Dheeraj Mor, Addl. Sessions Judge, Patiala House Courts, will take over as the Special Judge (PC Act) (CBI) (Coal Block Cases) and other connected matters.

The request for relieving Mr. Sanjay Bansal acting as the Special Judge (PC Act) (CBI) (Coal Block Cases)-02 will be entertained after a period of six months.

To be listed in the week commencing 13.05.2025.

(BABITA PANDEY)  
AR-CUM-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR